

Order/Judgement despatched
to Applicant/Respondent(s)
on 30/9/92

6/10/92

R.P. No. 180/92 for
order by circulation

State
15/10

R.P. No. 180/92

O.A. No. 775/92 Date: 19.10.92

Mr. V. S. Masurkar for Review
Petitioner (Original respondent)

Mr. D. V. Gangal for review respon-
dent (Original applicant)

Let notice be issued to the
original applicant under RP

AD

Adjourned to 21-12-1992

Y
(M.Y. PRIOLKAR) (S.K. DHAON)
M(A) VC

Notice is issued
to Application 23.10.92

W.M.

Notice dt.
Served on 15/10/92
on

Notice dt.
Served on
c 29/11/92 Original order in O.A. 427/92.

15/11/92

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Recd reply
from appli

Tribunal's order

Dated : 21.12.92.

18/12/92

Mr. V. S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr. D. V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr. Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).